

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

DFR NO. 3090 OF 2014

Dated: 18th March, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

India Power Corporation Ltd.

....Appellant (s)

Versus

West Bengal Electricity Regulatory Commission

....Respondent (s)

Counsel for the Appellant(s) : -

ORDER

None appears for the applicant/appellant. This appeal is pending in this Tribunal from the year 2014. Counsel for the applicant/appellant has not taken any steps to remove the office objections.

List the matter on **04.04.2016**. On that day we will pass appropriate orders.

**(I.J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/dk